

Authorization No. 3876



Affidavit to be Filled by the candidate along with N
Before the Returning Officer

For election to BIHAR ASSEMBLY (Name of the House)

From 88 Gaighat Constituency (Name of the Constituency)

Maheshwar Yadav son/daughter/wife of Ram Swarath Pat Yadav

Aged 67 years, resident of KILL MOTNAJAI (mention full postal address), a candidate at the above
PO. JANTA P.S. GAIGHAT DIST. MUZAFFARPUR
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by RASTRIYA JANTA DAL (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AAZPY 8320N</u>	<u>2015-16</u>	<u>6,50,000/-</u>
2.	Spouse-	<u>-</u>	<u>-</u>	<u>-</u>
3.	Dependent 1 <u>प्रसाद/किरण</u>	<u>AOPK 9231G</u>	<u>2015-15</u>	<u>1337052</u>
4.	Dependent 2	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>मोटर गाडी - मुजफ्फरपुर</u> <u>क्राइम - 65/2010 188, 186 भादविक</u> <u>403/2010 188</u> <u>561/2011 147, 188</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>मुख्य न्यायाधीश न्यायाधीश, मुजफ्फरपुर</u> <u>16/2/2012</u> <u>25/7/2013, 02/03/2011</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>- NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NIL</u>

The Deponent identified by an
affidavit has solemnly affirmed
and declared before me

ABHIMANYU PRASAD
NOTARY PUBLIC
MUZAFFARPUR BIHAR INDIA

महेश्वर यादव

(*) Punishment imposed :

(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1 पुत्राभिष्ट	Dependent-2 पुत्राभिष्ट	Dependent-3 पुत्राभिष्ट
(i)	Cash in hand	30,000/-	15,000/-	40,000/-	10,000/-	15,000/-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	पुत्राभिष्ट पुत्राभिष्ट पुत्राभिष्ट	पुत्राभिष्ट पुत्राभिष्ट पुत्राभिष्ट	8000/-	ATL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NSS+FD 731540/- NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	पुत्राभिष्ट 1,00,000/- BR01PA- 3103-INDIA 20,00,000/-	NIL	पुत्राभिष्ट पुत्राभिष्ट पुत्राभिष्ट 1930,000/-	पुत्राभिष्ट पुत्राभिष्ट पुत्राभिष्ट 70,000/-	पुत्राभिष्ट पुत्राभिष्ट पुत्राभिष्ट 50,000/-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	पुत्राभिष्ट पुत्राभिष्ट पुत्राभिष्ट 250,000/-	NIL	NIL	NIL

The Deponent is solemnly affirmed
Advocate has solemnly affirmed
and declared before me

ABHIMANYU PRASAD
NOTARY PUBLIC
MIZAPUR, BHARAT INDIA

(vii)	Any other assets such as value of Claims/Interest	NIL	NIL	NIL	NIL
(ix)	Gross Total value				

3. Details of immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Plot-265 38/111-265 8.52 3.00 1985 3.00 NIL 89	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Plot-265 665 0.85 1987 50,000/- NIL 50,00,000/-	Plot-265 665 0.67 1990 6,00,000/- NIL 1,20,00,000/-	NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL

The Deponent identified by Advocate has signed and declared before me

ABHIMANYU PRASAD
NOTARY PUBLIC
MUZAFFARPUR, Bihar (India)

21/12/2024



	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	ग्राम - प्रेमनगर - 02 अधिकांश - 01	ग्राम - अधिकांश 01	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	800000	200000	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	650000	170000	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	1987	1990	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	80,00,000/-	15,00,000/-	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	NIL	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	S.B.I. B. HARVIDHAR SABHA RANCH 1800000/-	NIL	5458936 S.B.I AHYAPUR	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above Name(s) Amount outstanding Nature of loan		NIL	NIL	NIL	NIL



Handwritten signature/initials.

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	18,00,000	NIL	5458936	—	—
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self.....आवासीय कार्य

b. Spouse.....गृहिणी

(8) My educational qualification is as under: MATRIC

HIGH SCHOOL KANTA MUZAFFARPUR — 1967

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kam. <u>MAHESHWAR PRASAD YADAV</u>
2.	Full postal address	<u>VILL. MOTNAJAI, P.O. JANTA</u> <u>P.S. GAIGHAT, MUZAFFARPUR</u>
3.	Number and Name of the constituency and state	<u>88. GAIGHAT ASSEMBLY CON.</u> <u>BIHAR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>RASTRIYA JANTA DAL</u>
4.	Number of cases in which conviction order passed (other than those referred to in Form 26) and declared	<u>NIL</u>



ABHIMANYU PRASAD
NOTARY PUBLIC
MUZAFFARPUR, BIHAR, INDIA

(c) Total number of Pending cases where the court (s) have taken cognizance:		3 (Three)				
5. PAN of		Year for which last Income Tax Return filed		Total Income Slab		
(a) Candidate		2015-16		4000/-		
(b) Spouse:		2014-15		850,000/-		
(c) Dependents		NIL		NIL		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	20,00,000/-	—	26,993/-	80,000/-	65,000/-
B.	Immovable Asset	77,00,000/-	12,00,000/-	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	30,00,000/-	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	NIL	NIL	NIL	NIL	NIL
7.	Liabilities	NIL	—	—	—	—
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	18,00,000/- S.B.I	NIL	545,893/-	NIL	NIL
8. Highest educational qualification: MATRIC PASS HIGH SCHOOL KANTA (MUZAFFARPUR) YEAR-1967 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....



DEPONENT
[Signature]
05-05-17